

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 255 of 2020 (SZ)**

Tribunal on its own motion-SUO MOTU Based on  
The News item in Dinamalar Newspaper, Dated  
06.11.2020, Chennai Supplementary, "Rising of New  
Buildings in Water ways, Danger to Velachery due to  
Callousness of officials."

.. Applicant(s)

**Versus**

- 1) The Chief Secretary to Govt. of Tamil Nadu  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009
- 2) Additional Chief Secretary to Govt. of Tamil Nadu,  
Revenue and Disaster Management Department,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009
- 3) Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009
- 4) The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600009
- 5) Greater Chennai Corporation,  
Rep. by its Commissioner,  
Ripon Building, Chennai – 600 003.
- 6) Chennai Metropolitan Water Supply & Sewerage Board,  
Rep, by its Managing Director,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai 600 031.

  
AREA ENGINEER  
C. M. W. S. S. Board  
42 1st Main Road,  
Indira Nagar, Adyar,  
Chennai - 20.

  
Superintending Engineer (South)  
C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-2.

7) The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 600032

8) The District Collector  
Chennai District,  
District Collectorate Office,  
No. 62, Rajaji Salai, 4th Floor,  
Chennai 600 001.

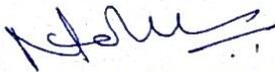
9) The Thasildar,  
Velachery Taluk Office,  
Periyar Nagar Extension,  
Seva Nagar, Velachery,  
Chennai, Tamil Nadu 600 042.

..Respondent(s)

**REPORT FILED ON BEHALF OF THE 6<sup>th</sup> RESPONDENT**

I, D.Mythily, Daughter of Thiru. T. Dharman Hindu aged about 56 years now working as Superintending Engineer (South) of Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (South) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and representing the 6<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.
2. I humbly submit that the Tamil Daily "Dinamalar" published a report on 06.11.2020 under the caption



**AREA ENGINEER - XIII  
C. M. W. S. Board  
42 1st Main Road,  
Indira Nagar, Adyar,  
Chennai - 20.**



**Superintending Engineer (South)  
C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-2.**

“(நீர்வழிப்பாதையில் எழும்பும் கட்டடங்கள்) “Rising of New Buildings in Waterways, Danger to Velachery due to Callousness of officials.”

3. I humbly submit that this Hon'ble Tribunal has taken the case on Suo Motu and registered in the Tribunal vide OA No.255/2020 (SZ) and has passed an order dated 15.12.2020 as follows;-

“...9. So, In order to ascertain the real nature and the genuineness of the allegations made and its impact on environment, we feel it appropriate to appoint a joint committee comprising of (1) the District Collector, Chennai District, or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate deputed by the District Collector, (2) a Senior Officer from the Public Works Department (PWD) and Water Resources Organization (WRO) not below the rank of superintending Engineer of that area, (3) a Senior Officer from Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB) (4) a Senior Officer from Greater Chennai Corporation and (5) a Senior Officer from Tamil Nadu Pollution Control Board (TNPCB) deputed by its Chairman to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

10. The Public Works Department (PWD) and Water Resources Organization (WRO) will be the nodal agency for co-ordination and for providing all necessary logistics for this purpose.

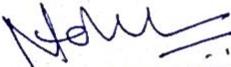
14. The committee is also directed to ascertain as to whether there is any deficiency in sewage system in that area which is likely to mix the rain water during monsoon, so as to cause health hazards in that area and if so what are the remedial measures to be taken to avoid the same permanently....”

  
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C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
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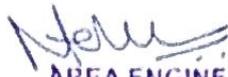
4. I humbly submit that when the above case came up for hearing on 22.11.2021 this Hon'ble Tribunal has instructed CMWSSB to consider the possibility of collecting the sewage and taking the same to the nearest STP through the tankers where the Under Ground Sewage System (UGSS) has not been implemented or under progress till that is implemented, so as to avoid discharge of sewage into the water bodies or into the waterways.

5. I humbly submit that there is no unsewered area in the suit area in Velachery (Division-179). The existing sewerage system in the adjoining area of the Velachery Railway Station viz Bhuvaneshwari nagar, V.G.P Selva nagar, Anna nagar, Venus colony, Srinivasan nagar, Ram nagar and Murugu nagar is functioning properly and it is submitted there is no deficiency in the sewerage system. In addition, the sewer system is being cleaned/ desilted regularly with the Desilting machines, Jet Rodding machine and Super sucker machines. Further, the GCC has constructed Storm water Drain (SWD) in above mentioned streets and during monsoon all the rain water are drained in the existing SWD.

  
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**42 1st Main Road,**  
**Indira Nagar, Adyar,**  
**Chennai - 20.**

  
**Superintending Engineer (South)**  
**C.M.W.S.S. Board**  
**No. 1, Pumping Station Road,**  
**Chintadripet, Chennai-2.**

It is therefore humbly prayed that the Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render Justice.

  
AREA ENGINEER - XIII  
C. M. W. S. S. Board  
42 1st Main Road,  
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Chennai - 20.

Solemnly affirmed at Chennai )  
on this 1<sup>st</sup> day of February, 2022 )  
and signed his name in my )  
presence. )

  
Superintending Engineer (South)  
C.M.W.S.S. Board  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-2.

Before me  
Kg E No. 702/2006  
(K. Gopin)  
No. 16, Law Chambers  
High Court Building  
Ch - 104  
Advocate, Chennai

**BEFORE THE NATIONAL GREEN  
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SOUTHERN ZONE, CHENNAI**

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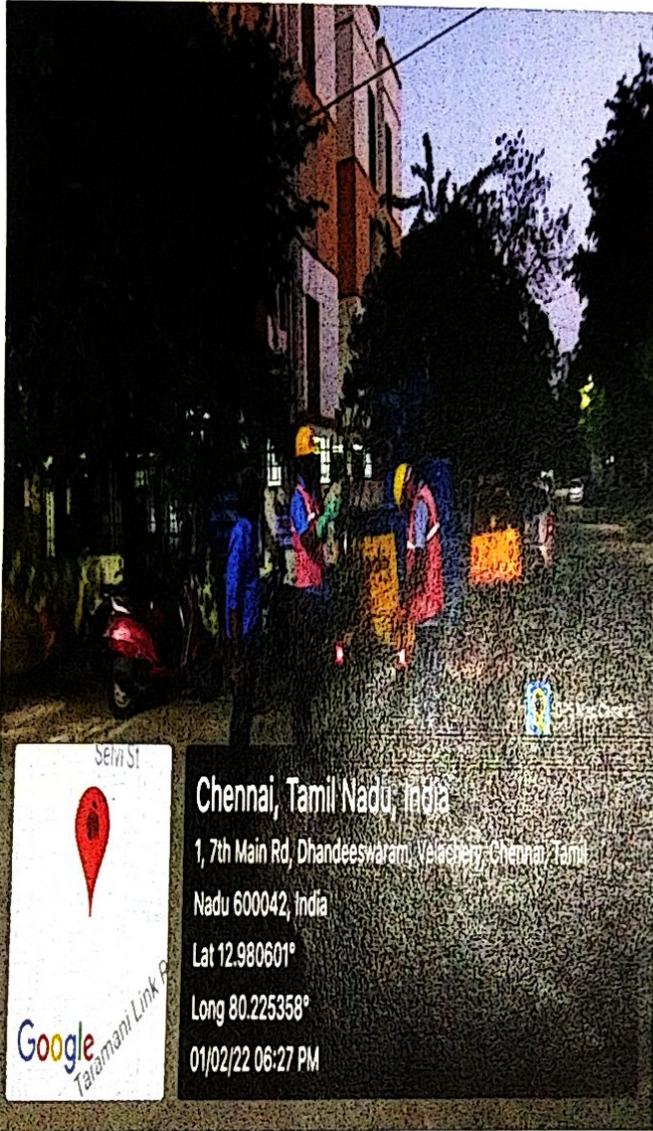
**Versus**

The Chief Secretary to Govt. of Tamil  
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Govt. Secretariat,  
Fort St. George  
Chennai,  
Tamil Nadu – 600009 &  
8 others

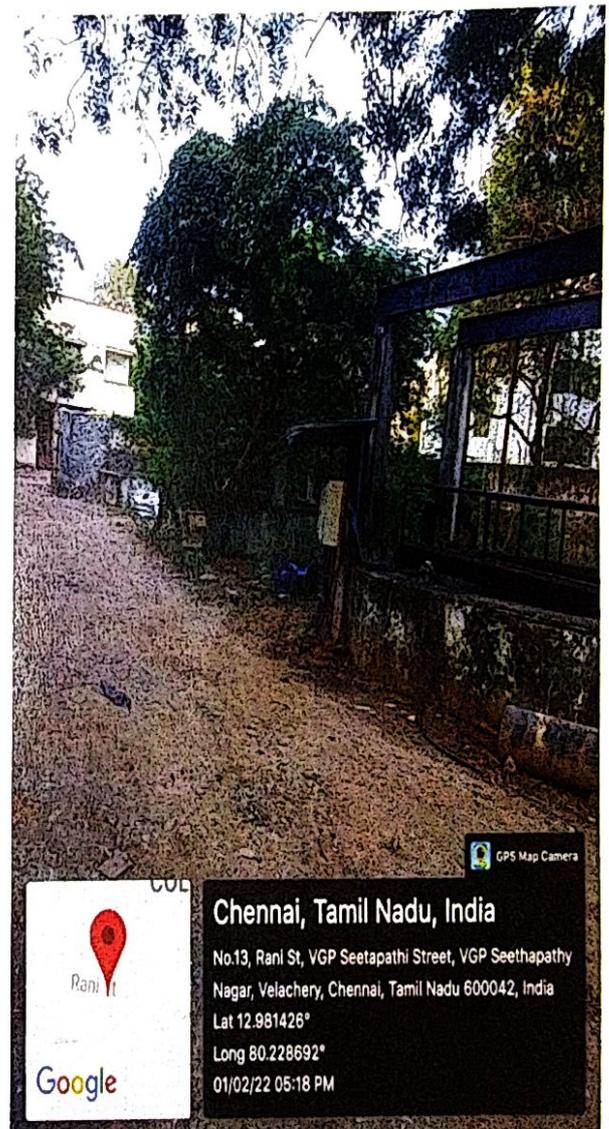
**REPORT FILED ON BEHALF OF  
THE 6<sup>th</sup> RESPONDENT**

Mr. G. JANAKIRAMAN  
Counsel for 6<sup>th</sup> Respondent

# DESILTING AND SUPER SUCKER MACHINE WORKING AT DHANDEESWARAM, DEPOT 179/AREA XIII



SEETHAPATHY NAGAR PUMPING STATION, DEPOT  
179/AREA XIII



AYODHYA COLONY, DEPOT 179 / AREA XIII



AYODHYA  
COLONY



2

Google

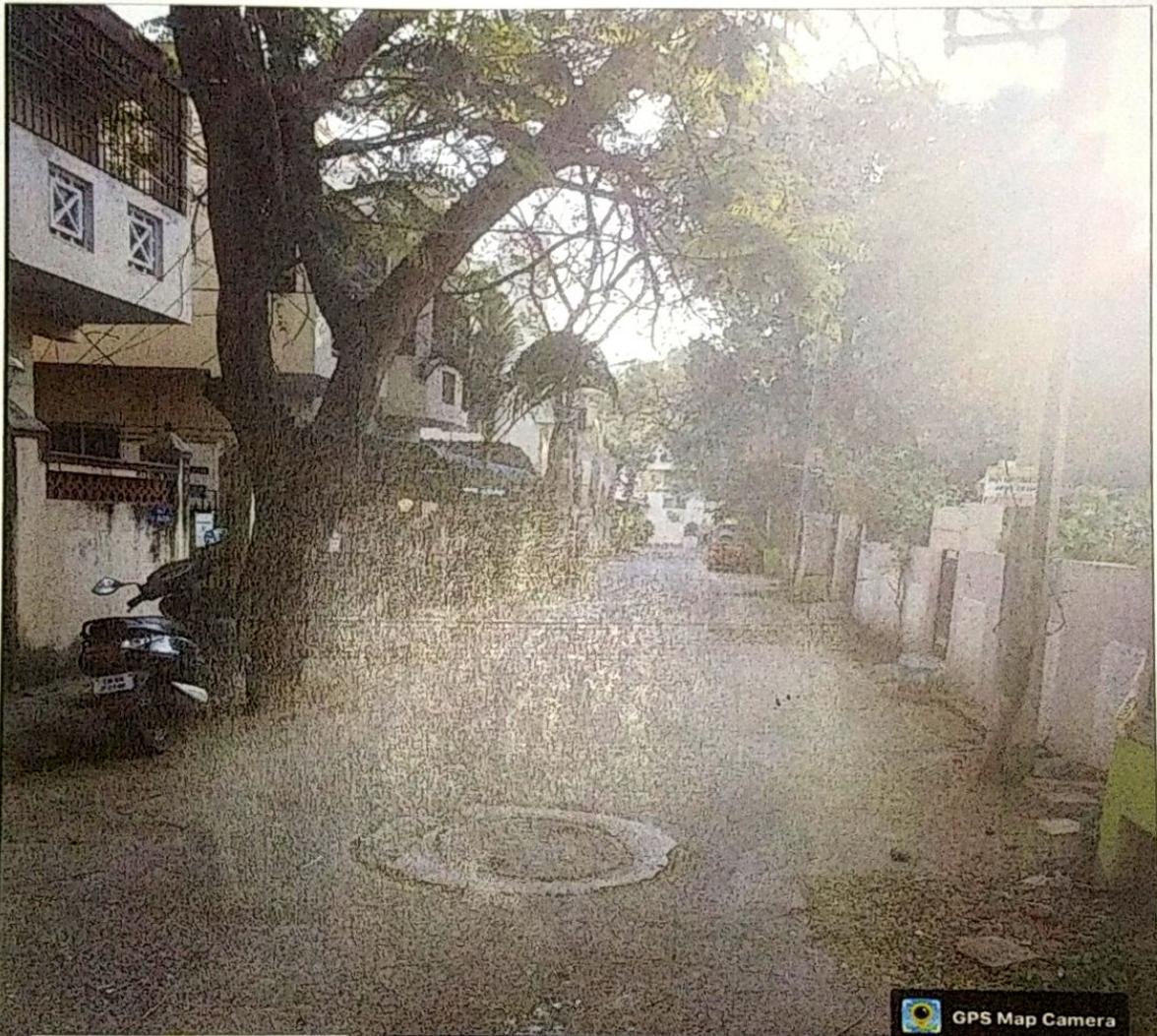
**Chennai, Tamil Nadu, India**  
No.9, Ayodhya Colony, Velachery, Chennai, Tamil  
Nadu 600042, India  
Lat 12.982158°  
Long 80.230612°  
02/02/22 07:58 AM

GPS Map Camera

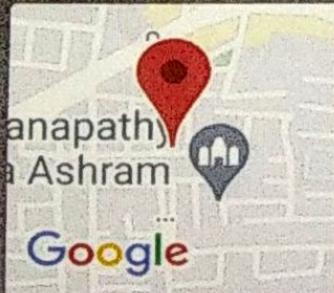
RAMAGIRI NAGAR, DEPOT 179 / AREA XIII



SESHADRIPURAM 3<sup>RD</sup> CROSS STREET, DEPOT 179 /  
AREA XIII



GPS Map Camera



**Chennai, Tamil Nadu, India**  
37, 3rd Cross St, Seshadripuram, Velachery,  
Chennai, Tamil Nadu 600042, India  
Lat 12.979715°  
Long 80.23044°  
02/02/22 08:07 AM

BABY NAGAR 1<sup>ST</sup> MAIN ROAD, DEPOT 179 / AREA XIII



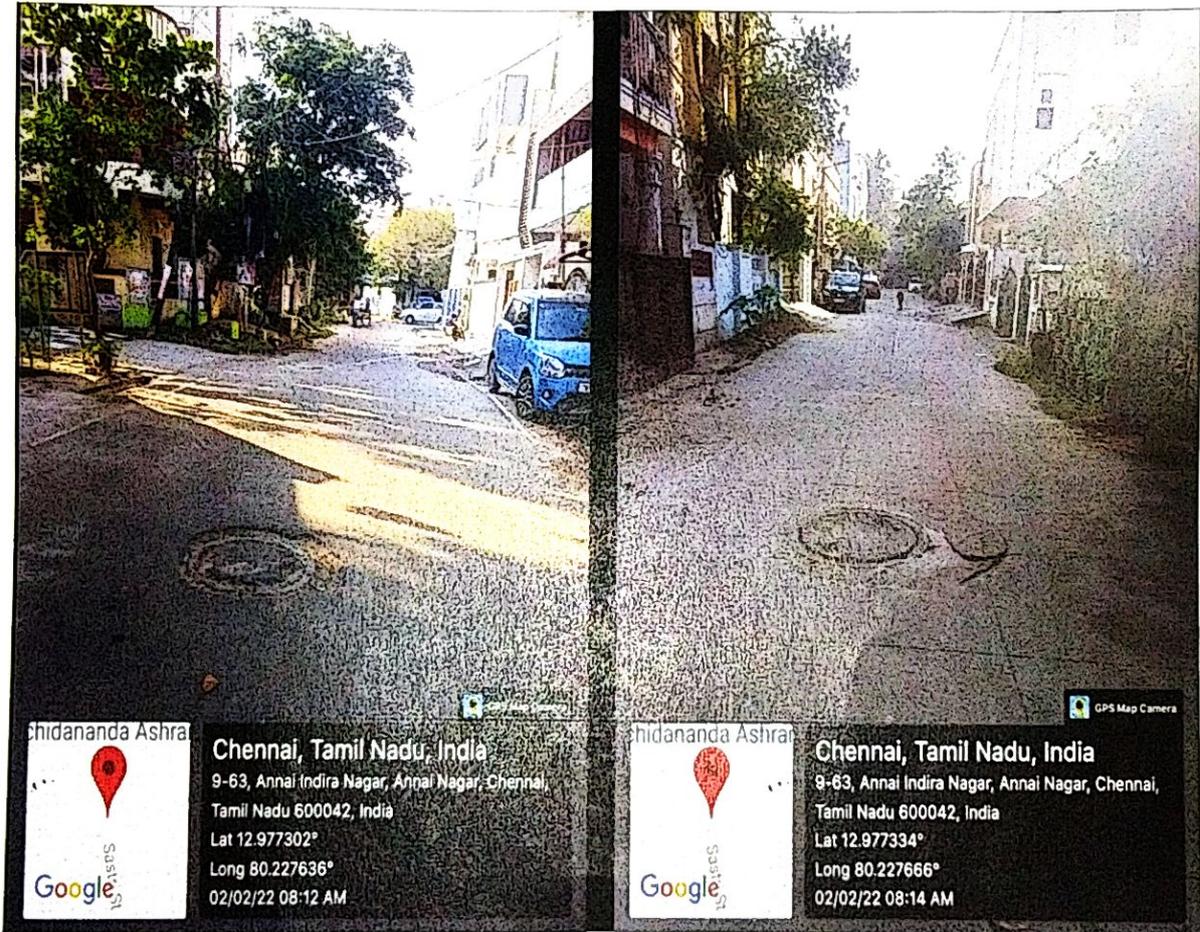
Sri Ganapathy  
anda Ashram

Google

GPS Map Camera

**Chennai, Tamil Nadu, India**  
No 6, 1st Main Rd, Baby Nagar, Velachery,  
Chennai, Tamil Nadu 600042, India  
Lat 12.979365°  
Long 80.229304°  
02/02/22 08:09 AM

ANNAI INDIRA NAGAR - SASTRI STREET &  
VANCHINATHAN STREET, DEPOT 179 / AREA XIII



TANSI NAGAR, 20TH STREET, DEPOT 179 / AREA XIII



ANNA NAGAR, 4<sup>TH</sup> STREET, DEPOT 179 / AREA XIII



 GPS Map Camera



**Chennai, Tamil Nadu, India**

39, Sastri St, Venus Colony Extension, Annai Indira  
Nagar, Velachery, Chennai, Tamil Nadu 600042, India  
Lat 12.972926°  
Long 80.226057°  
02/02/22 08:19 AM

VGP SELVA NAGAR, 2<sup>ND</sup> MAIN ROAD, DEPOT 179 /  
AREA XIII



GPS Map Camera



**Chennai, Tamil Nadu, India**

39114, Vgp Selva Nagar 2nd Main Rd, Bhuvanewari  
Nagar, Velachery, Chennai, Tamil Nadu 600042, India

Lat 12.970719°

Long 80.222069°

02/02/22 08:25 AM

BHUVANESHWARI NAGAR, 1<sup>ST</sup> MAIN ROAD, DEPOT  
179 / AREA XIII



GPS Map Camera



**Chennai, Tamil Nadu, India**

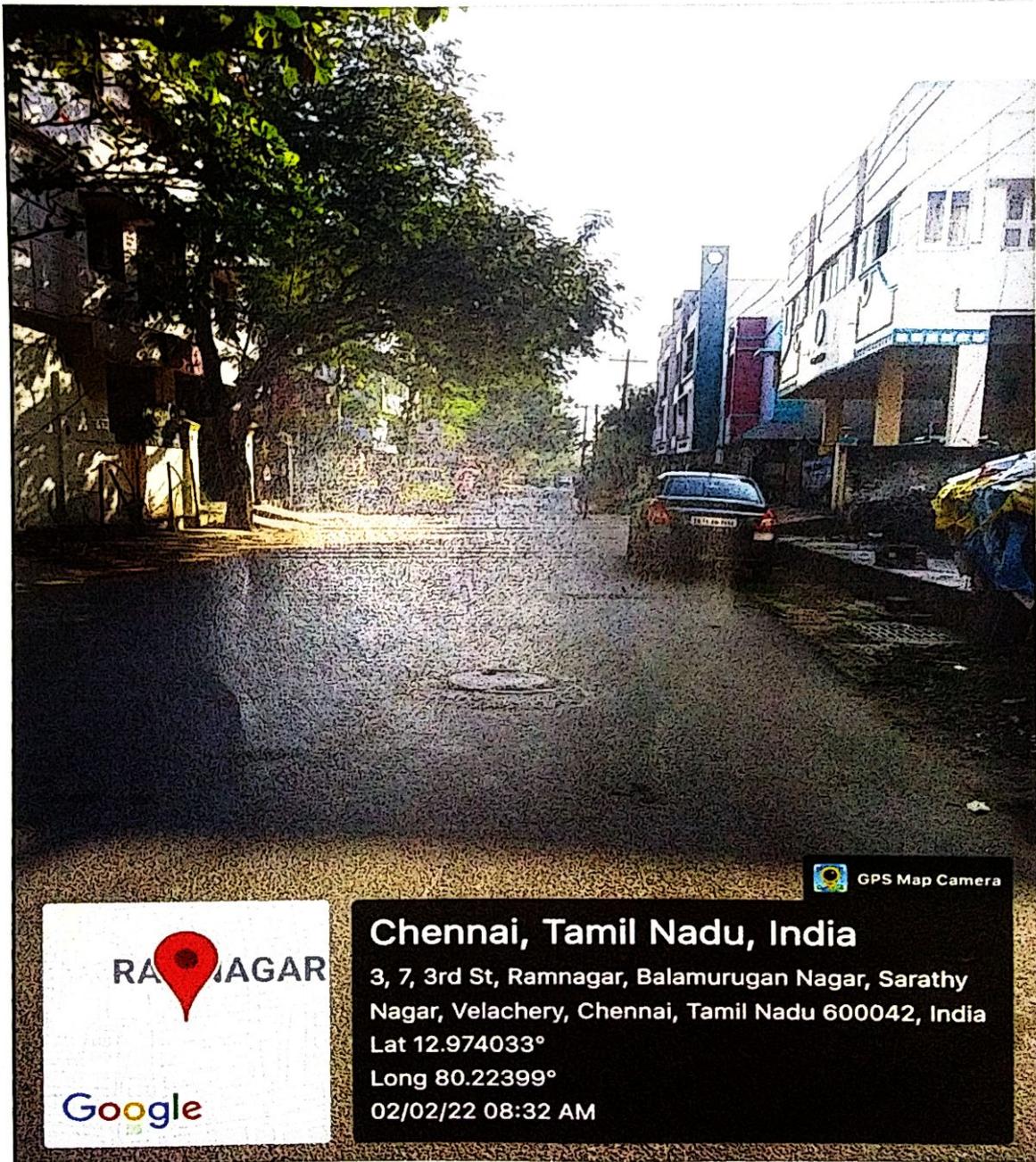
10, Bhuvaneshwari Nagar 1st Main Rd, Annai Indira Nagar,  
Bhuvaneshwari Nagar, Chennai, Tamil Nadu 600042, India

Lat 12.970131°

Long 80.220394°

02/02/22 08:28 AM

BALAMURUGAN NAGAR, 3<sup>RD</sup> STREET, DEPOT 179 /  
AREA XIII



GPS Map Camera



**Chennai, Tamil Nadu, India**

3, 7, 3rd St, Ramnagar, Balamurugan Nagar, Sarathy  
Nagar, Velachery, Chennai, Tamil Nadu 600042, India

Lat 12.974033°

Long 80.22399°

02/02/22 08:32 AM

ANNA NAGAR, 3<sup>RD</sup> STREET, DEPOT 179 / AREA XIII



GPS Map Camera

RAMN. AR



**Chennai, Tamil Nadu, India**  
35, VGP Selva Nagar Extension, Anna Nagar Extension,  
Velachery, Chennai, Tamil Nadu 600042, India  
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Long 80.225093°  
02/02/22 08:34 AM